

GOVERNMENT OF KARNATAKA



KARNATAKA LOKAYUKTA

No.UPLOK-1/DE/30/2021/ARE-16

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001
Date: **23/08/2021**

RECOMMENDATION

Sub:- Departmental inquiry against;
Sri P. Suresh, Assistant Executive Engineer,
Karnataka Urban Water Supply and Drainage Board,
Karwar Sub Division, Karwar, Uttara Kannada
District- Reg.

- Ref:- 1) Order No.ಕಜಮ/ಹೆಚ್ಆರ್ಡಿ-1/ನಡವಳಿ/ಡಿಇ/1870/2020-21 dated
4/2/2021 of the Managing Director, Karnataka
Urban Water Supply and Drainage Board,
Bengaluru.
- 2) Nomination order No.UPLOK-1/DE/30/2021,
Bengaluru dated 25/2/2021 of Upalokayukta-1,
State of Karnataka, Bengaluru
- 3) Report dated 11/8/2021 of Additional Registrar of
Enquiries-16, Karnataka Lokayukta, Bengaluru

The Managing Director, Karnataka Urban Water Supply and
Drainage Board (KUWS&DB), Bengaluru by its order dated
4/2/2021 initiated the disciplinary proceedings against Sri P.
Suresh, Assistant Executive Engineer, Karnataka Urban Water
Supply and Drainage Board, Karwar Sub Division, Karwar, Uttara
Kannada District (hereinafter referred to as Delinquent
Government Official, for short as DGO) and entrusted the
Departmental Inquiry to this Institution.

2. This Institution by Nomination Order No.UPLOK-1/DE/30/
2021, Bengaluru dated 25/2/2021 nominated Additional Registrar
of Enquiries-16, Karnataka Lokayukta, Bengaluru, as the Inquiry
Officer to frame charges and to conduct Departmental Inquiry

against DGO for the alleged charge of misconduct, said to have been committed by him.

3. The DGO Sri P. Suresh, Assistant Executive Engineer, Karnataka Urban Water Supply and Drainage Board, Karwar Sub Division, Karwar, Uttara Kannada District was tried for the following charge:-

“ಆಪಾದಿತ ಸರ್ಕಾರಿ ನೌಕರ-1 ಶ್ರೀ ಪಿ.ಸುರೇಶ್, ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು, ನಗರ ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಳಿ, ಉಪ ವಿಭಾಗ, ಕಾರವಾರ, ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ ಆದ ನೀವು 2016ರಿಂದ 2020ರವರೆಗೆ ನಡೆದ ಕಾಮಗಾರಿಗಳಲ್ಲಿ ಕೆಲವು ಕಾಮಗಾರಿಗಳನ್ನು ನಿರ್ವಹಿಸಿದ ಗುತ್ತಿಗೆದಾರರಿಗೆ ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ FD 5 TAR 2017 dated 30/1/2017ನೇದ್ದರನ್ವಯ ಬ್ಯಾಂಕ್ ವಹಿವಾಟನ್ನು ನಡೆಸದೇ ಓಪನ್ ಚೆಕ್ ಹಾಗೂ ಸೆಲ್ಫ್ ಚೆಕ್ ಮುಖಾಂತರ ವ್ಯವಹಾರ ನಡೆಸಿದ್ದು, ಐ.ಡಿ.ಬಿ.ಐ ಬ್ಯಾಂಕ್ ಶಾಖೆ, ಕಾರವಾರದಲ್ಲಿ ಹೊಂದಿರುವ ಖಾತೆ ಸಂಖ್ಯೆ 0069104000168038 ನೇದ್ದರ ವಹಿವಾಟಿನ ವಿವರಗಳು ಕಂಡು ಬಂದಿದ್ದು, ನಿಯಮವನ್ನು ಉಲ್ಲಂಘಿಸಿರುತ್ತೀರಿ. ಮುಂದುವರೆದು ನೀವು ಐ.ಡಿ.ಬಿ.ಐ ಬ್ಯಾಂಕಿನಲ್ಲಿ ಹೊಂದಿರುವ ಖಾತೆ ಸಂಖ್ಯೆ 0716104000137607ರಲ್ಲಿ ಕಾಮಗಾರಿಗಳನ್ನು ನಿರ್ವಹಿಸಿದ ಗುತ್ತಿಗೆದಾರರಾದ ಶ್ರೀ ರಾಮದಾಸ ಪೈ ಹಾಗೂ ದೂರು ಅರ್ಜಿದಾರರಾದ ಶ್ರೀ ಆಸಿಫ್ ನದಾಫ್‌ರವರಿಗೆ ಸಂಬಂಧಪಟ್ಟ ಹೊರಗುತ್ತಿಗೆ ಸೇವೆ ನೀಡುವ ಕಂಪೆನಿಯಾದ ಮೇ: ಕೊಂಬ್ಯಾಟ್ ಸೆಕ್ಯೂರಿಟಿ ಸರ್ವಿಸಸ್ ರವರಿಂದಲೂ ಸಹ ಲಂಚದ ಹಣ ಸಂದಾಯವಾಗಿರುವುದು ಕಂಡು ಬಂದಿದ್ದು, ಒಬ್ಬ ಸರ್ಕಾರಿ ನೌಕರ/ಅಧಿಕಾರಿಯಾಗಿದ್ದು, ದುರಾಡಳಿತ, ಕರ್ತವ್ಯಲೋಪ ಮತ್ತು ದುರ್ನಡತೆಯನ್ನು ಎಸಗಿ ಆ ಮೂಲಕ ಸರ್ಕಾರಿ ನೌಕರರಿಗೆ ಉಚಿತವಲ್ಲದ ರೀತಿಯಲ್ಲಿ ನಡೆದುಕೊಂಡು ಕರ್ನಾಟಕ ನಾಗರೀಕ ಸೇವಾ ನಿಯಮಗಳು (ನಡತೆ) 1966ರ ನಿಯಮ 3(1)(i)ರಿಂದ (iii)ರಡಿಯಲ್ಲಿ ದುರ್ನಡತೆಯನ್ನೆಸಗಿರುತ್ತೀರಿ.


4. The Inquiry officer (Additional Registrar of Enquiries-16) by his report dated 11/8/2021 has reported that the DGO Sri P. Suresh, Assistant Executive Engineer, Karnataka Urban Water Supply and Drainage Board has died on 19/5/2021 and therefore,

he has recorded the abatement of disciplinary proceedings against DGO Sri P.Suresh.

5. It is hereby recommended to the Government to accept the report of Inquiry Officer and to record abatement of disciplinary proceedings against DGO Sri P. Suresh, Assistant Executive Engineer, Karnataka Urban Water Supply and Drainage Board, Karwar Sub Division, Karwar, Uttara Kannada District in view of his death on 19/5/2021.

6. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.


(JUSTICE B.S.PATIL)
Upalokayukta,
State of Karnataka,
Bengaluru

